GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA
STARRED QUESTION NO. 337
TO BE ANSWERED ON THE 24TH MARCH, 2017

CERTIFICATION OF HEALTH CENTRES

*337. DR. KAMBHAMPATI HARIBABU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the status of Community and Primary Health Centres in the country;

(b) whether the Government intends to get all Community Health Centres (CHCs) and Primary Health Centres (PHCs) ISOCertified;

(c) if so, the details thereof including the number of CHCs and PHCs that have received ISO-Certification, State-wise; and

(d) the steps being taken to improve the quality of services in CHCs and PHCs?

ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)

(a) to (d): A statement is laid on the Table of the House.

(a)   As per Rural Health Statistics 2016, the State/UT wise details of number of Community Health Centres (CHCs) and Primary Health Centres (PHCs) functioning in the country and the number of CHCs and PHCs functioning as per IPHS norms is given at Annexure.

(b & c) No, there is no plan to get PHCs and CHCs ISO certified since ISO do not have any Hospital Specific standards. Ministry has enacted its own quality standards (National Quality Assurance Standards) for Quality Certification of PHCs & CHCs. Government has also issued Indian Public Health Standards (IPHS) norms for Public Health facilities.   Financial support is provided to states under NHM for strengthening Public Health facilities to IPHS norms.

 (d)   Public Health being a State subject, the primary responsibility to improve the quality of services in CHCs and PHCs, lies with the State Governments.   However, under NHM, assistance is provided to the States/UTs to strengthen the health services that include improving quality of services in CHCs and PHCs. Various steps taken, inter alia, to improve the quality of services in CHCs and PHCs are as under: -

1. Quality Assurance Committees have been constituted at National, State and District level. Under National Health Mission, dedicated Human Resource has been provided to operationalize these committees and carry out related tasks such as quality assessment, preparing action plan and assisting healthcare facilities for quality certification.

2. Quality Standards for Public Health facilities have been defined and public health facilities are encouraged to meet these standards and achieve quality certification.

3. Poor Hygiene and sanitation condition of Public hospitals has been a major barrier for community to utilize the services. The central government has launched 'Kayakalp' award scheme for transforming public hospital in by improving Sanitation, Hygiene, Upkeep, Infection Control Practices and waste management practices. All facilities from PHC s, CHCs, District Hospitals to Tertiary care institutions are given annual award after assessment on defined criteria.

4. Support is provided to States to implement NHM Free Diagnostics Services Initiative and NHM free drugs initiative in Public Health facilities.

5. Pradhan Mantri Surakshit Matritva Abhiyan (PMSMA) has been recently launched in the year 2016 to provide fixed-day assured, comprehensive and quality antenatal care universally to all pregnant women on the 9th of every month free of cost in CHCs, Sub-District Hospitals etc.

6. In order to improve functionality of Medical Equipments, Operational Guidelines for Biomedical Equipment Management and Maintenance Program (BMMP) has been shared with States.

Details of Community Health Centres (CHCs) and Primary Health Centres (PHCs) functioning the country

S.No.	State/UT	Community Health Centres (CHCs)		Primary Health Centres (PHCs)	
		Number of CHCs functioning	Functioning as per IPHS norms	Number of PHCs functioning	Functioning as per IPHS norms
		(1)	(2)	(3)	(4)
1	Andhra Pradesh	193	193	1075	1075
2	Arunachal Pradesh	63	2	143	0
3	Assam	151	NA	1014	NA
4	Bihar	148	NA	1802	NA
5	Chhattisgarh	155	0	790	0
6	Goa	4	4	22	22
7	Gujarat	322	175	1314	709
8	Haryana	110	10	474	8
9	Himachal Pradesh	79	0	518	0
10	Jammu & Kashmir	84	0	637	0
11	Jharkhand	188	0	327	0
12	Karnataka	206	0	2353	0
13	Kerala	225	7	824	1
14	Madhya Pradesh	334	6	1171	0
15	Maharashtra	360	127	1811	693
16	Manipur	17	0	85	0
17	Meghalaya	27	0	109	0
18	Mizoram	9	0	57	11
19	Nagaland	21	0	126	0
20	Odisha	377	0	1305	0
21	Punjab	150	NA	427	NA
22	Rajasthan	571	233	2080	760
23	Sikkim	2	0	24	24
24	Tamil Nadu	385	338	1368	1271
25	Telangana	114	0	668	0
26	Tripura	20	20	94	94
27	Uttarakhand	59	27	257	69
28	Uttar Pradesh	773	134	3497	170
29	West Bengal	349	189	909	308
30	A& N Islands	4	4	22	21
31	Chandigarh	2	1	3	0
32	D & N Haveli	0	0	11	7
33	Daman & Diu	2	2	4	4
34	Delhi	0	0	5	5
35	Lakshadweep	3	3	4	4
36	Puducherry	3	4	24	24
	All India/Total	**5510**	**1479**	**25354**	**5280**